

(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 6969/16/17]

II. Memorandum of Understanding between the Government of India (Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment) and the Artificial Limbs Manufacturing Corporation of India (ALIMCO), for the year 2016-17.

[Placed in Library. See No. L.T. 6968/16/17]

MR. DEPUTY CHAIRMAN: Shri Y.S. Chowdary, not present. Dr. Mahendra Nath Pandey.

I. Notifications of the Ministry of Human Resource Development

II. Reports and Accounts (2014-15 and 2015-16) of various National Institutes of Technologies and related papers

III. Reports (2015-16) of NCMEI, New Delhi and related papers

IV. Reports and Accounts (2015-16) of various Universities and related papers

V. Reports (2015-16) of various Indian Institutes of Technology (IITs) and related papers

VI. Reports and Accounts (2015-16) of various Universities, Institutes, School, Mandal and Sansthan and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डा. महेंद्र नाथ पाण्डेय): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

I. (i) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. E.F.L.U./O/R&R/2016, dated the 29th November, 2016, publishing the Statutes and Ordinances of the English and Foreign Languages University Hyderabad, under sub-section (2) of Section 45 of the English and Foreign Languages University Act, 2006.

[Placed in Library. See No. L.T. 6940/16/17]

(ii) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. G.S.R. 293 (E), dated the 24th March, 2017, publishing the Statute of the Indian Institute of Engineering Science and Technology, Shibpur Statute, 2017, framed under sub-section (1) of Section 26 of the National Institutes of Technology, Science Education and Research Act, 2007.

[Placed in Library. See No. L.T. 6939/16/17]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
- (i) (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 6941/16/17]
- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Imphal, Manipur, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 6934/16/17]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology Raipur, Chhattisgarh, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 6905/16/17]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Puducherry, Karaikal, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 6915/16/17]
- (v) (a) Annual Report and Accounts of the National Institute of Technology, Kurukshetra, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 6914/16/17]
- (vi) Annual Accounts of the Maulana Azad National Institute of Technology, Bhopal, for the year 2015-16, and the Audit Report thereon.
- (vii)(a) Annual Report and Accounts of the National Institute of Technology, Sikkim, Gangtok, for the year 2014-15, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6906/16/17]

III. A copy each (in English and Hindi) of the following papers, under Section 17 of the National Commission for Minority Educational Institutions Act, 2004:—

- (a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2015-16.

- (b) Memorandum of Action Taken on the recommendations contained in the above Report. [Placed in Library. See No. L.T. 6916/16/17]

IV. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and Section 30 of the Babasaheb Bhimrao Ambedkar University (BBAU) Act, 1994:—

- (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2015-16.

- (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6901/16/17]

(ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 and sub-section (4) of Section 32 of the University of Allahabad Act, 2005:—

- (a) Eleventh Annual Report of the University of Allahabad, Uttar Pradesh, for the year 2015-16.

- (b) Annual Accounts of the University of Allahabad, Uttar Pradesh, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6907/16/17]

(iii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—

(a) Annual Report of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2015-16.

(b) Review by Government on the working of the above Vishwavidyalaya.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6921/16/17]

(iv) (1) A copy each (in English and Hindi) of the following papers, under Section 38 of the Delhi University Act, 1922:—

(a) Ninety-third Annual Report (Part I and II) of the University of Delhi, for the year 2015-16.

(b) Annual Accounts of the University of Delhi, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statements (in English and Hindi) giving reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6938/16/17]

(v) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—

(a) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, Telangana, for the year 2015-16, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 6926/16/17]

(b) Annual Accounts of the Indian Institute of Technology, Mandi, (IIT-Mandi), Himachal Pradesh, for the year 2015-16, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 6927/16/17]

(c) Annual Accounts of the Indian Institute of Technology, Indore (IIT Indore), for the year 2015-16, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 6918/16/17]

(d) Annual Accounts of the Indian Institute of Technology, Patna (IIT Patna), for the year 2015-16, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 6917/16/17]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

(vi) (a) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Indira Gandhi National Tribal University Act, 2007:—

(a) Annual Report of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2015-16.

(b) Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6925/16/17]

(b) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Accounts of the Manipur University, Canchipur, Imphal, for the year 2015-16, and the Audit Report thereon, under sub-section (4) of Section 34 of the Manipur University Act, 2005.

(b) Statement giving reasons for the delay in laying the paper mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 6899/16/17]

(ii) (a) Annual Report of the Maulana Azad National Institute of Technology, Bhopal, for the year 2015-16.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the paper mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 6906/16/17]

(iii) (a) Annual Report of the Indian Institute of Technology (IIT), Hyderabad, Telangana, for the year 2015-16.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6926/16/17]

- (iv) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Sangrur, Punjab, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.
- [Placed in Library. *See* No. L.T. 6931/16/17]
- (v) (a) Annual Report and Accounts of the Central Institute of Technology (CIT), Kokrajhar, Assam, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.
- [Placed in Library. *See* No. L.T. 6933/16/17]
- (vi) (a) Annual Report of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2015-16.
- (b) Annual Accounts of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) and (b) above.
- [Placed in Library. *See* No. L.T. 6908/16/17]
- (vii)(a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.
- [Placed in Library. *See* No. L.T. 6923/16/17]
- (viii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Pune, for the year 2015-16.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Pune, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) and (b) above.

[Placed in Library. See No. L.T. 6922/16/17]

- (ix) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Kolkata, for the year 2015-16.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Kolkata, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) and (b) above.

[Placed in Library. See No. L.T. 6932/16/17]

- (x) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, for the year 2015-16.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Tirupati, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) and (b) above.

[Placed in Library. See No. L.T. 6924/16/17]

- (xi) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. See No. L.T. 6928/16/17]

- (xii) (a) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, Uttar Pradesh, for the year 2015-16, and the Audit Report thereon.
- (b) Review by Government of the Annual Accounts and Audit Report of the above Mandal.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. *See* No. L.T. 6903/16/17]

- (xiii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Ranchi, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. *See* No. L.T. 6911/16/17]

- (xiv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Calcutta, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. *See* No. L.T. 6912/16/17]

- (xv) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Allahabad, for the year 2015-16.
- (b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Allahabad, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) and (b) above.

[Placed in Library. *See* No. L.T. 6920/16/17]

- (xvi) (a) Annual Report of the Indian Institute of Technology, Indore (IIT Indore), for the year 2015-16.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.

[Placed in Library. *See* No. L.T. 6918/16/17]

- (xvii) (a) Annual Report of the Indian Institute of Technology, Patna (IIT Patna), for the year 2015-16.
- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above.

[Placed in Library. See No. L.T. 6917/16/17]

- (xviii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Rohtak, Haryana, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.

[Placed in Library. See No. L.T. 6902/16/17]

- (xix) (a) Forty-second Annual Report of the North-Eastern Hill University (NEHU), Shillong, for the year 2015-16.

- (b) Annual Accounts of the North-Eastern Hill University (NEHU), Shillong, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

- (d) Statements giving reasons for the delay in laying the papers mentioned at (xix) (a) and (b) above.

[Placed in Library. See No. L.T. 6919/16/17]

- (xx) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Mohali, for the year 2015-16.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Mohali, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) and (b) above.

[Placed in Library. See No. L.T. 6929/16/17]

- (xxi) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Bhopal, for the year 2015-16.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Bhopal, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) and (b) above.

[Placed in Library. See No. L.T. 6904/16/17]

- (xxii) (a) Annual Report of the Indian Institute of Science (IISc), Bangalore, for the year 2015-16.

- (b) Annual Accounts of the Indian Institute of Science (IISc), Bangalore, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) and (b) above.

[Placed in Library. See No. L.T. 6900/16/17]

- (xxiii) (a) Annual Report and Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Sansthan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxiii) (a) above.

[Placed in Library. See No. L.T. 6930/16/17]

Report and Accounts (2015-16) of NCW, New Delhi and related papers

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:—

- (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:—

- (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Commission.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6868/16/17]